

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:530
ANSWERED ON:27.07.2006
FPIS IN BACKWARD AND TRIBAL AREAS
Agarwal Shri Dharendra;Singh Deo Smt. Sangeeta Kumari

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the norms and rules formulated by the Government for setting up of food processing industries in backward and tribal dominated areas;
- (b) whether the Government has provided financial assistance for setting up any food processing industries in the backward and tribal dominated areas; and
- (c) if so, the details thereof during the last three years, State-wise?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) to (c): The Government has implemented several Plan Schemes for promotion of food processing industries. These schemes are project specific and not state or area specific. The rate of financial assistance in the form of grant-in-aid for Technology Upgradation/ Establishment / Modernization of food processing units is 25% and 33.33% of the total cost of plant and machinery and technical civil works subject to a maximum of Rs.50 lakh in general areas and Rs.75 lakh in difficult areas like North East, J&K, Uttaranchal, Himachal Pradesh, Sikkim, A&N Islands, Lakshadweep and ITDP area. The financial assistance extended to FPI projects during the last three years in the States falling under the category of difficult areas, is annexed.

Annexure

Statement referred to in reply to Lok Sabha unstarred question No. 530 for 27.07.2006 regarding FPIs in Backward and Tribal Areas.

(Rs in lakh)

State/UT Dec.05)	2003-2004	2004-2005	2005-06 (upto
Assam	257.79	245.76	40.83
Himachal Pradesh	99.18	75.51	116.98
Jammu & Kashmir	108.78	74.78	35.36
Manipur	108.41	-	-
Meghalaya	-	12.14	-
Mizoram	110.50	12.30	-
Nagaland	40.75	-	17.35

Tripura	33.07	-	-
Uttranchal	5.37	87.88	156.31